

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.796 of 2019

IN THE MATTER OF:

Directorate of Revenue Intelligence **...Appellant**

Versus

Shree Ganesh Jewellery House Pvt. Ltd. & Ors. **...Respondents**

For Appellant: **Shri Ajit Sharma, Advocate**

For Respondents: **Shri Gaurav H Sethi and Shri Abhinav Tyagi,
Advocates (R-1 & 2)
Shri Ruchir Mishra and Shri Ramneek Mishra,
Interveners**

ORDER
(Virtual Mode)

11.01.2021 Counsel for Appellant seeks time to file Rejoinder. It may be filed within a week.

Parties may file brief written submissions not more than three pages within two weeks. Copies of Judgements on which they want to rely may also be filed separately.

List both the Appeals 'for admission (after Notice) hearing' on 28th January, 2021.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

rs/md